

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**  
**CAUSE LIST 29.09.2016**

| S.NO | NAME OF MEDIATOR'S                | TYPE OF CASE & NO.WITH TITLE OF CASE                         | NAME OF PETITIONER'S ADVOCATE'S | NEME OF RESPONDEN'T ADVOCATE'S   |
|------|-----------------------------------|--|---------------------------------|----------------------------------|
| 1    | Dr. Pramila Acharya ,<br>Advocate | S.B.Civil<br>Tr.Pet.No.02/2016,Raj<br>ni V/s Pintu           | Mr. Awar Dan<br>Ujjwal          | Mr.J.P.Chhagani<br>& V.K.Chouhan |
| 2.   | ShriSanjeevJohari,<br>Advocate    | S.B.Criminal<br>Rev.Pet.No.859/2016,<br>Sunita V/s Madan Lal | Mr.Harish<br>Purohit            | Mr.Rakesh<br>Matoria &<br>Deepak |

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|------|----------------------------------|--|---|---|
| 1    | Dr.G.R.Kalla ,Advocate           | S.B.CivilSecond<br>Appeal No.295/2015,<br>ChairmanRamdev<br>Trust committee V/s<br>Mangu Das Bodi &<br>Ors.A/w<br>S.B.C.S.A.No.274/<br>2015,,ManguDas Bodi<br>&Ors.V/sThe<br>President<br>RamdevTrust Comm.<br>&<br>S.B.C.S.A.No.296/<br>2015,Chairman,<br>RamdevTrust<br>committee V/s Mangu<br>Das Bodi & Ors. | Mr. Narendra<br>Thanvi (For<br>Ramdev Trust<br>committee) | Mr.G.R.Punia,<br>Sr.Adv.<br>With<br>Rajendra Prasad<br>(For Mangu Das<br>& Ors) |
| 2.   | Shri Rajendra<br>Dadich.Advocate | S.B.Civil Misc.Appeal<br>No2088/2015,<br>Jai singh V/s Abhijeet  | Mr.M.D.Boob<br>& Lalit Prihar                             | Mr.O.P.Mehta &<br>V.d.Gaur  |

*Dheeraj K Sharma*  
*28-9/16*

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

“ Help The Neady -- Timely Help May Create History ”